

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3684
TO BE ANSWERED ON 11th August, 2023**

PROCUREMENT OF SOFTWARE FOR AIIMS

3684. SHRI HANUMAN BENIWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether AIIMS, Jodhpur has procured any software from CDAC/NIC by not granting extension to the private company providing such services and if so, the details thereof;
- (b) whether permission for software related works was accorded to the private company notwithstanding the above development being in place and if so, the details thereof along the details of the approving authorities who accorded the permission for the same;
- (c) whether any inquiry committee had been set up by the Government to look into the dealings of AIIMS, Jodhpur with the private company for obtaining software; and
- (d) if so, the details and outcome thereof along with punitive action taken against the erring officials?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) AIIMS, Jodhpur has issued Work Order to M/s Centre for Development of Advanced Computing (C-DAC) for implementation of Hospital Management Information System(HMIS). The effective date of the project shall be 1st January, 2024. The current contract of the private vendor providing HMIS services to the Institute set to expire on 31.03.2023 has been extended for another one year with the approval of Executive Director, AIIMS, Jodhpur to ensure uninterrupted services of patient care. No inquiry Committee has been set up in this regard.
